

DR. FAUZIA KHAN: Sir, I introduce the Bill.

**The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2023**

MR. CHAIRMAN: The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2023. Dr. Fauzia Khan.

DR. FAUZIA KHAN (Maharashtra): Sir, I move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950 to modify the list of Scheduled Tribes in the State of Maharashtra.

*The question was put and the motion was adopted.*

DR. FAUZIA KHAN: Sir, I introduce the Bill.

**The Right to Free Internet Bill, 2023**

MR. CHAIRMAN: The Right to Free Internet Bill, 2023. Dr. V. Sivadasan.

DR. V. SIVADASAN (Kerala): Sir, I move for leave to introduce a Bill to provide for free internet access to all the citizens in the country and for matters connected therewith or incidental thereto.

*The question was put and the motion was adopted.*

DR. V. SIVADASAN: Sir, I introduce the Bill.

**The Right to Public Space Bill, 2023**

MR. CHAIRMAN: The Right to Public Space Bill, 2023. Dr. V. Sivadasan.

DR. V. SIVADASAN (Kerala): Sir, I move for leave to introduce a Bill to provide for free access to public space to all citizens and for matters connected therewith or incidental thereto.

*The question was put and the motion was adopted.*

DR. V. SIVADASAN: Sir, I introduce the Bill.